

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).17272/2012

DAKSCHINANCHAL VIDYUT VITRAN NIGAM LTD. Petitioner(s)

VERSUS

VIDUT LOKPAL U.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 31/01/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr.Ranjit Raut,adv.
 Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner submits that dasti was issued to
him only today. Await return of notice of respondent No.1.
List the matter on 15.03.2013.

		(Sunil Thomas)	
		Registrar	